

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 88 OF 2013

Dated : 13th September, 2013

In the matter of:

NTPC Ltd.

Versus

...Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **07.10.2013.**

COURT MASTER